

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.483/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Balaji Marcom Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY ADV

2. SIDHARTHA SHARMA ADV

3.

3. N. CHINNACHAMY
Deputy Registrar of Companiesfor applicant
appears - Redimer

Roc, WB

N. Chinnachamy

S. K. S.

15/11/2017

15/11/17

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)